

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.208 of 2014

Dated : 19th December, 2014

In the matter of:

Haryana Vidyut Prasaran Nigam Ltd.

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant (s) : Samir Malik
Ravi Prakash**

Counsel for the Respondent (s) : Shikha Ohri

ORDER

The court has not assembled today. As agreed by the parties, post the matter on **21.01.2015.**

(Court Master)

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